

- (b) if so, the details thereof; and
- (c) the reasons for disinvestment of power sector PSUs?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) The Government has approved listing through disinvestment upto 25% paid-up equity capital out of Government's shareholding of 100% in NEEPCO and 75% in THDC respectively. The Government had also approved the proposal of Offer For Sale (OFS) upto 10% paid-up equity capital of NTPC out of Government's shareholding of 69.74%. Out of which GoI disinvested 6.63% in August, 2017 and Gol realized an amount of ₹ 9117.92 crores.

- (c) Disinvestment helps CPSEs and also the Government in the following manner:—
 - (i) Minority stake sale, including by listing CPSEs on stock exchanges, promotes and people's ownership and improves efficiencies of CPSEs through accountability of its shareholders.
 - (ii) Efficient management of public investment in CPSEs for accelerating economic development and augmenting Government's resources for higher expenditure.
 - (iii) It brings in operational efficiencies in CPSEs through strategic disinvestment, ensuring their greater contribution to economy.

Formation of power sector council

2674. SHRI SUSHIL KUMAR GUPTA: Will the Minister of POWER be pleased to state:

- (a) whether Government has any plan to set up a power sector council to address the issues between the Union and the States as part of the Ministry's action plan;
- (b) if so, what is the composition of this council; and
- (c) what measures are being taken for bringing about a common agenda for Union and State Governments and ensure round the-clock power to all?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) and (b) No, Sir. There is no plan to set up a power sector council to address the issues between the Union and the States as part of the Ministry's action plan.

(c) Electricity is a concurrent subject under the Constitution of India. To improve the power situation in the country and ensure round the clock power to all, the Ministry of Power, Government of India has taken significant measures through various schemes

like DDUGJY, IPDS, UDAY and SAUBHAGYA. Ministry holds regular Review Planning and Monitoring (RPM) meeting with Power Departments of State Governments and also State Power Utilities to review various programmes/schemes and to discuss important issues of the Power Sector. In addition, State Power Ministers Conferences are also held on a regular basis.

R&D activities by power sector PSUs

2675. SHRI HISHEY LACHUNGPA: Will the Minister of POWER be pleased to state:

(a) the total percentage of profit being used by public sector undertakings in power sector on Research and Development activities;

(b) what are the various projects and achievements of these R&D undertaken by these undertakings, project-wise; and

(c) the details thereof, public sector undertaking-wise?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) The Public Sector Undertakings (PSUs) under Ministry of Power have been spending in the range of 0.39% to 3.07% of their Profit After Tax (PAT) on Research and Development (R&D).

(b) and (c) Details of significant R&D projects/activities undertaken by the PSUs in power sector, along with their achievements, are given in the Statement.

Statement

Significant R&D projects/activities undertaken by the PSUs in power sector

Sl.No.	R&D projects/activities	Achievements
1	2	3

North Eastern Electric Power Corporation (NEEPCO)

1.	Study to contain corrosion and scaling at Kopili HE Plant (275 MW), Assam/Meghalaya.	The research established that Quick lime (CaO) has the highest neutralization capacity.
2.	Investigation of deformation modulus of soft tertiary rock at Pare HE Project (110 MW), Arunachal Pradesh.	Completed and data monitoring being continued.